

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/661(CHE)/2024

PETITION NUMBER : CP/IBC/166/2022

NAME OF THE APPLICANT : Mummaneni Vazra Laxmi (RP)
M/s. Sudha Siva Traders Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. RP Ms. Mummaneni Vazra Laxmi is present in person.

In this case, Physical copy of the report is not available.

Applicant is directed to file the physical copy of RP report within a week.

In this Applicant stated that the physical copy has been filed on 22.03.2024.

Registry is directed to make the same available.

List the application for hearing on **05.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk